

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1088
ANSWERED ON 28.07.2023

SPAD ACCIDENTS

1088 SHRI DHIRAJ PRASAD SAHU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is cognizant of increasing number of Signal Passed at Danger (SPAD) accidents of trains in 2022-23;
- (b) if so, details of the steps taken to address the issue;
- (c) whether Government is planning to revise the prolonged working hours of locomotive pilots which is causing accidents; and
- (d) if so, details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) & (b) The Signal Passed at Danger (SPAD) is not an accident but is treated as an indicative accident which in real terms is just a potential hazard. The number of cases of Signal Passed at Danger (SPAD) during 2022-23 has decreased. Figures are as under:-

Financial Year	Number of cases
2019-20	60
2020-21 (Covid year)	36
2021-22 (Covid year)	41
2022-23	37

(c) & (d) Railway servants (Hours of Duty & Period of Rest Rules 2005) formulated under the Railways Act, 1989, lays down the provisions relating to classification of the railway servants and also for their duty hours and periods of rest, which are followed in preparation of duty rosters in order to provide adequate rest to staff.

Further, it is a constant endeavour of Railways to make the working conditions of loco pilots comfortable like providing comfortable seats in the locos, provision of air conditioners, comfortable beds with clean linen, in running rooms, where loco pilots are provided prescribed outstation rest after one trip.
